

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI COURTS, DELHI

OFFICE ORDER

Consequent upon recommendation of the 'Screening Committee (ACPS/MACPS)' vide its Minutes dated 18.05.2022, **Second financial upgradation** in the Pay Band of Rs.9300-34800/- with Grade Pay of Rs.4800/- and Pay Level – 8 (7th CPC) under '*Modified Assured Career Progression Scheme*' is hereby granted to **Ms. Hem Lata Sharma W/o Sh. Brij Bhushan Sharma, Sr. Judicial Assistant (E.C. No. 36696804) w.e.f. 01.01.2015.**

The above financial upgradation is subject to audit objection and/or review in due course, if any.

On grant of financial upgradation under the MACPS, there shall be no change in the designation, classification or status. However, financial and certain other benefits which are linked to the pay drawn by an employee shall be permitted.

The beneficiary is directed to exercise her '*Option Form*' in the concerned Accounts Branch of her district for the purpose of pay-fixation within one month.

Girish Kathpalia
04.6.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQS)
Tis Hazari Courts, Delhi. *λ*

No. 47848-868/MACP/S&P(SJAs)/Adm.II(C)/2022 Dated, Delhi the 09/06/2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, (North) Rohini Courts, Delhi.
2. Sh. Manoj Jain, Ld. Chairperson, Screening Committee / Ld. Principal D&SJ(South-West), Dwarka Courts, Delhi.
3. Sh. Gurdeep Singh, Ld. Member, Screening Committee / Ld. District Judge (Commercial Courts), North-West, Rohini, Delhi.
4. Sh. Arun Sukhija, Ld. Member, Screening Committee / Ld. ADJ (East), KKD, Delhi.
5. PS to undersigned.
6. The Administrative Officers (Judicial)/Branch-in-charge, Vigilance Branch, (North), Rohini Courts, Delhi.